

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-587/(MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.09.2018**

NAME OF THE PARTIES: Rama Subramanjan

**v/s.**

Sixth Dimension Projects Solutions Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

---

**Order**

34. C.P. (IB)-587/(MB/2017)

Both sides present. At request of the counsel for the  
respondent, list this matter on 26.09.2018.

SD/-

V. NALLASENAPATHY  
Member (Technical)

/PS/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)